

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**IA 248, 249/2017, IA 209 of 2017, T.P. No. 206- A to F of 2016
In T.P. No. 206/397-398/NCLT/AHM/2016(New)
CA 201/2011, 232/2012, 240/2012, 167/2015, 70/2016, CA_/2017 in
C.P. No. 82/397-398/CLB/MB/2011(Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.11.2017**

Name of the Company: Enercon Gmbh
V/s.
Wind World India Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE		
1.	ANIP A. GANDHI	ADVOCATE	RES. 2	Ani A. Gandhi		
2.	Mr. Venkatesh Dhond	Sr. Adv				
3.	Mr. Shyam Kapadia	Adv				
4.	Mr. Rahul Jain	Adv				
5.	Mr. Indranil Deshmukh	Adv	Respondent NO 3 & 35	Manasa		
6.	Mr. Veneet Unnikrishnan	Adv.				
7.	Ms. Manasa . S	Adv.				
8.	Mr. Anjum Sreenivas	Adv.				
9.	Ms. Olga Lemeperreira	Adv.				
10.	Mr. Rohan Kelkar	Adv			Respondent Nos. 4 to 8 and 34	Rohan Kelkar
11.	Ms. Sahil Shah	Adv				
12.	Mr. Rohan Shah	Adv.	R-9 to 32	For N.H. Thakar		
13.	Mr. Hardik Dave	Adv	Proposed Respondent No 38 to 41, 43, 53 & 62	Hardik Dave		
14.	Ms. Natasha Sutaria	Adv.	R-33			
15.	Mr. Nandish Thacker	Adv	Proposed Respondent No. 42, 44 to 52, 54 to 61, 63 to 81, 85-86	N.H. Thakar		
16.	Mr. Pratik Jasani	Adv	Proposed Respondent	Pratik Jasani		
17.	Ms. Sridipto Saha	Sr. Adv	No. 82 to 84	Sridipto Saha		
18.	Ms. Kanika Sharma	Adv				
19.	Ms. Shubhada Madraswale	Adv.				
20.	Ms. Mihir Thakore	Sr. Adv	Respondent Nos. 36 & 37	Mihir Thakore		
21.	Ms. Sahil Thakore	Adv				

ORDER

Learned Senior Advocate Mr. Sudipto Sarkar with Learned Advocate Ms. Kanika Sharma with Learned Advocate Ms. Shaheda Madraswala present for petitioner. Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Mr. Vivek Vashi present for Petitioner. Learned Advocate Mr. Anip Gandhi present for Respondent no. 1. Learned Senior Advocate Mr. Venkatesh Dhond with Learned Advocate Mr. Shyam Kapadia with Learned Advocate Mr. Rahul Jain present for Respondent no. 2. Learned Advocate Mr. Indranil Deshmukh with Learned Advocate Mr. Vineet Unnikrishnan with Learned Advocate Ms. Manasa S. with Learned Advocate Mr. Arjun Sreenivas with Learned Advocate Ms. Olga Lumepereira present for Respondents no. 3 to 35. Learned Advocate Mr. Rohan Kelkar with Learned Advocate Mr. Sahil Shah present for Respondents no. 4 to 8 and 34. Learned Senior Advocate Mr. Mihir Thakore with Learned Advocate Mr. Salil Thakore present for Respondents no. 36 and 37. Learned Advocate Mr. Rohan Shah present for Respondents no. 9 to 32. Learned Advocate Mr. Hardik Dave present for Proposed respondents no. 38 to 41, 43, 53 and 62. Learned Advocate Ms. Natasha Sutaria present for Respondent no. 33. Learned Advocate Mr. Nandish Thacker present for Proposed Respondents no. 42, 44 to 52, 54 to 61, 63 to 81, 85 and 86. Learned Advocate Mr. Pratik Jasani present for proposed Respondents no. 82 to 84.

Heard arguments of learned Counsel for Respondent in TP 206-D/2016.

For hearing arguments of applicant in TP 206-D.

Oral Arguments in IA 209/2017 is concluded.

Written submission filed by petitioner in IA 209/2017.

Registry is directed to renumber the pending applications CA 628/2010, 629/2010 and 137/2009 and list the matter on 01.12.2017 along with TP 206-D/2016

List all the pending IA's on 01.12.2017 for further oral arguments and written submissions before Single Bench.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 15th day of November, 2017.